

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 101(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M KUMAR
Hon'ble Member (J)
President
SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: Sonai Kumar Punn

V/s.

M/s. Planit Travglobal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARLEEN KAUR	Adv	Petitioner	H Kam
2.	Ravi KAPOOR	Adv.	Respondent No. 1-4	Ru.
3.	RS BHATIA	PCS	R-12	RS Bhatia
4.	Amit MATKUR	HR-EMPLOYEE	R-13	Amit Matkur
5.	SHATEENDRA KUMAR SINGH		R-11	Shateendra Kumar Singh

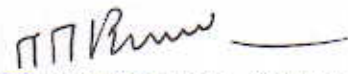
ORDER

Learned Counsel for the Petitioners requested for some time to file Rejoinder. The needful shall be done within two weeks with a copy in advance to the counsel opposite. Meanwhile reply if any be filed by

P.T.O.

Respondent 5,8, 12 and 13 with a copy in advance to the Counsel for the Petitioner within two weeks .

2. List for further consideration on 3rd October 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

(A.K. Arora)
14.9.2016